

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH. P.

FRIDAY, THE 08 TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9758 OF 2020

Petitioner :

K. Rani, D/o. Kamala Devi, aged 49 years,
Anganwadi Worker ,
Anganwadi No. 83, Venkadu Ward,
Vellarada Panchayat, Neyyattinkara.

residing at Kuzhivila Veedu,
Anjumanakala, Vellarada, Neyyattinkara.

By Advocates G.Sudheer (Karakonam)
K.Harikrishnan

-Vs-

Respondents:

1. State of Kerala, represented by the
Secretary to Government, Social Justice Department,
Government Secretariat, Thiruvananthapuram – 695 001.
2. The Director of Women and Child
Development, Directorate of Women and
Child Development, Thiruvananthapuram – 695 001.
3. The Child Development Project Officer,
ICDS, Perumkadavila, Neyyattinkara,
Thiruvananthapuram – 695 123.
4. Biji. C., aged 43 years,
Anganwadi Helper, Anganwadi No. 62,
Anjumarkala Ward, Vellarada Panchayat,
Vellarada P.O., Neyyattinkara, Thiruvananthapuram – 695 123.

R1 BY SRI.K.P.Harish GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

GOPINATH P., J.

Dated this 8th day of May, 2020

ORDER

Admit. Issue notice. Government Pleader takes notice for R1 to R3. Notice by speed post to the 4th respondent. In view of the specific averment of the petitioner that she was not put on notice or heard before Ext.P9 order was passed, there will be an interim order staying the operation of Ext.P9 for a period of two months.

Post immediately after service of notice on the 4th respondent.

GOPINATH . P, JUDGE

acd

APPENDIX

Petitioner's Exhibits:

Exhibit P1 : True Copy of the proceedings of the 3rd respondent with No. ICDS/P2/35/07 dated 9.3.2007

Exhibit P2 : True copy of the order in ICDS/P2/35/07 dated 2007 issued by the 3 rd respondent to the petitioner

Exhibit P3 : True copy of the first page of 10 th Standard "A" level certificate

Exhibit P4 : True copy of the G.O.(MS) No. 453/2018/S.J.D. dated 26.7.2018 issued by the Government

Exhibit P5 : True copy of the seniority list prepared in the year with dated 31.5.2017

Exhibit P6 : True copy of petition submitted by the petitioner

Exhibit P7 : True copy of the Seniority list prepared on the basis of the order of 2 nd respondent vide ICDS/4/13209/18 dated 3.6.2019

Exhibit P8 : True copy of the order No. ICDS/P120/2019 dated 4.6.2029 issued by the 2 nd respondent

Exhibit P9 : True copy of the order No. ICDS/B4/18409/18 dated 17.3.2020

Exhibit P10 : True copy of the Representation submitted by Petitioner before the 2nd respondent dt 2.5.2020